CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

CP NO.146/94

in

DA No.2509/92.

(20)

New Delhi this the 2nd day of June, 1994.

Shri Justice V.S. Malimath, Chairman, Shri P.T. Thiruvengadam, Member (A).

Kum. Aruna Pandey, D/o Shri B.C. Pandey, 2890, Sant Gali No.4, Multani Dhanda, Paharganj, NEW DELHI-110055.

Petitioner.

By Advocate Shri G.D. Bhandari.

Versus.

- 1. Shri K.A. Nambiar,
 Secretary,
 Ministry of Defence,
 South Block,
 NEW DELHI-110001.
- 2. Shri Arun G.
 G.O.C., In-Chief(Central)
 Army Head Quarters,
 South Block,
 NEW DELHI.
- 3. Shri H.S. Choudhary, (Lt.Col.)
 Commanding Officer,
 U.P. Area Sig.Regt.,
 BAREILLY.(U.P.)
- 4. Shri (Maj) E.K. Uma Shankar,
 Officer Commanding,
 Meerut Sub-Area Sig.Company,
 MEERUT (U.P.)

Respondents.

By A-dvocate Shri M.L. Verma.

ORDER (ORAL)

Shri Justice V.S. Malimath.

This case was not on the list. On the request of Sh.G.D.

Bhandari, learned counsel for the petitioner and with the consent of Shri Verma learned counsel for the respondents, this case was directed to be listed for today. The request in this case is to drop the contempt petition, on the ground that the judgement of the Tribunal has since been complied



with. The request is granted and the CP is dismissed.

9.0.20

(P.T. THIRUVENGADAM)
MEMBER (A)

(v.s. malimath) CHAIRMAN

'SRD' 0206094